

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Jyothy Labs Ltd.
Vs
Abhiraami Chemicals Ltd.

MAIN PETITION NUMBER : CP(IB)/11(CHE)/2021
(IA/MA) APPLICATION NUMBERS

IA(DIS)/8/CHE/2024

ORDER

Present: Shri. Gokulakrishnan, Ld. Counsel for the Applicant/Liquidator.

Synopsis filed.

Arguments heard.

Order Reserved.

Sd/-

VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-

SANJIV JAIN
MEMBER (JUDICIAL)

vs